

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2016
NAME OF THE PETITIONER(S) : First City Investments Ltd
NAME OF THE RESPONDENT(S) : Lovedale Spas (I) Ltd & 3ors
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

T.H. Vijay Prasad
Practicing Company Secretary

Counsel for the petitioners

[Signature]
Vijay Prasad

T.M. NAIDU & CO.
ADVOCATES

COUNSEL FOR RESPONDENT
1 & 2

FOR T.M. NAIDU & CO.
[Signature]
17/10/16

ORDER

Counsel for petitioner present and stated that he received copies of counter filed on behalf of R1 & R2 and prays time for filing rejoinder. Counsel for R1, R2 undertakes to file vakalat on behalf of R3 & R4. At request, time extended. Put up on 15.11.2016 at 10.30 A.M.

[Signature]
(Ch.Mohd.Sharief Tariq)
Member (Judicial)

[Signature]
(K Anantha Padmanabha Swamy)
Member (Judicial)